

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:977
ANSWERED ON:20.08.2007
WORKERS UNION FOR CONTRACT LABOUR
Madhwaraj Smt. Manorama

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is considering any proposal to make it mandatory for manufacturing units employing more than 1000 contract labour to have workers union;
- (b) if so, whether units located in Special Economic Zones (SEZs) employing contract labour are also proposed to be bound by said mandatory provision; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

- (a): No, Sir. There is no such proposal under consideration of the Government.
- (b)&(c): Do not arise in view of (a) above.